For the mobile handsets, DoT, *vide* letter no. 18-10/2008-IP dated 01.09.2008, has notified for compliance of Mobile Handsets being manufactured in India as well as the handsets being imported to conform to ICNIRP prescribed Specific Absorption Rate (SAR) limit of 2 W/kg localized for head and trunk in the frequency range of 10 MHz to 10 GHz. Mobile handsets manufacturers have been instructed to indicate the level of radiation on the product itself and to clearly communicate the potential danger of mobile phone radiation and exposure. To regulate indigenous as well as imported mobile phones, Bureau of Indian Standard (BIS) has been requested to frame standards for mobile phones under BIS Act, 1986.

Further, DoT has also decided to set-up a laboratory in the Telecommunication Engineering Centre (TEC) for testing of SAR value of mobile handsets imported/manufactured in India.

Ban on pre-paid mobile services in North Eastern States

508. SHRI GOVINDRAO ADIK: SHRI SANJAY RAUT:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether North Eastern States want ban on pre-paid mobile services due to concerns arising out of lack of proper verification of subscribers by the service providers or vendors; and
 - (b) if so, the Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Sir, the information is being collected and will be laid on the table of the House.

Recovery charges for excess spectrum

509. SHRIMATI KUSUM RAI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether on the basis of the recommendations of Telecom Regulatory Authority of India (TRAI), Government is planning to recover charges from telecom companies which were awarded excess spectrum;
 - (b) if so, the details thereof along with the names of those companies; and
- (c) the details of revenue likely to be accrued by the charges levied for additional and excess spectrum?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) The TRAI's recommendations received on 11th May, 2010 and 8th February, 2011 are being